Subject:-Weekly Report in respect of important developments in CBEC for the week -14.08.17 to 18.08.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –14.08.17 to 18.08.17.

1. Administrative Changes:-
   - Order regarding deputation of Shri Neeraj Kansal, Commissioner(Appeals), GST & CX Nagpur as Team manager for the UCI Junior World Track Cycling championship, 2017 to be held on 23rd – 27th August, 2017 at Montichiari, Italy has been issued vide Office Order No. 140/2017 dated 18.08.2017.

2. Legislative Changes:-
   - Notification No. 80/2017- Customs-IV(N.T.) dated 17.08.2017 issued for Digital payment of Customs duty-reg.
   - Notification No. 25/2017-CENT dated 16.08.2017 has been issued to amend Notification No. 45/2001-CE(N.T.) dated 26.06.2001.
   - Notification No. 72/2017-Cus, dated 16.08.2017 has been issued to supersede Notification No. 27/2002- Customs dated 1st March, 2002 and to provide exemption to temporary import of goods from Customs duty leviable under First Schedule to the Customs Tariff Act, 1975 and from the whole of the integrated tax leviable under sub-section (7) of section 3 of the Customs Tariff Act, 1975 subject to specified conditions.
   - Notification No. 73/2017-Cus, dated 18.08.2017 has been issued to further amend notification no. 60/2011-customs dated 14th July 2011 to give effect to renewed MoU on India-Bangladesh border haats.
   - Notification No. 38/2017-Cus(ADD), dated 18.08.2017 has been issued to impose anti-dumping duty on "Textured Toughened (Tempered) Glass ", originating in or exported from China PR
   - Notification No. 19/2017-Central Tax (Rate), dated 18.08.2017 has been issued to reduce CGST rate on specified parts of tractors from 14% to 9 %
   - Notification No. 19/2017-Integrated Tax (Rate), dated 18.08.2017 has been issued to reduce IGST rate on specified parts of tractors from 28% to 18 %.
   - Notification No. 19/2017-Union Territory Tax (Rate), dated 18.08.2017 has been issued to reduce UTGST rate on specified parts of tractors from 14% to 9 %.

3. Any Circular:-
   - Clarification No. 1058/07/2017-CX dated 16.08.2017 issued on requirement of submitting Bank certificate evidencing receipt of payment in freely convertible currency under Notification No. 45/2001-CE(NT) dated 26.06.2001 for export to Bhutan for specified Hydroelectric Projects.

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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